MINUTES OF THE MEETING No. 25/14 dated 18.9.2013 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Shri O.P Sharma, Jt. Industrial Adviser, Deptt. of C&PC(Chem.Div), Shastri Bhavan, New Delhi

3. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

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The Committee first considered minutes of the ALC Meeting No.24

for confirmation and confirmed and adopted the same without any change.

Case No M-133 NC No.25/14 Dated 18.9.13	M/ s Banco Products (I) Ltd, F.No.01/83/50/8/AM09/DES-IV RLA F.No.34/21/040/63/AM05 Lic.No.3410011281 dated 23.08.2004

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 10.9.2013 issued by DIPP. Re-listed for 16.10.2013.

Case No M-134 NC No.25/14 Dated 18.9.13	M/ s Ajanta Offset & Packaging Ltd, F.No.01/83/50/999/AM08/DES-IV RLA F.No.05/24/040/395/AM07 Lic.No.0510207844 dated 21.08.2007

The Committee considered the case as per agenda and Committee noted that the application is incomplete. . D/L to be issued by DIPP. Re-listed for 16.10.2013.

Case No M-135 NC No.25/14 Dated 18.9.13	M/ s Ajanta Offset & Packaging Ltd, F.No.01/83/50/841/AM08/DES-IV RLA F.No.05/24/040/228/AM08 Lic.No.0510206858 dated 27.07.2007

The Committee considered the case as per agenda and Committee noted that the application is incomplete. D/L to be issued by DIPP. Re-listed for 16.10.2013.

Case No M-136 NC No.25/14 Dated 18.9.13	M/ s Shital Inds. (P) Ltd, F.No.01/83/50/642/AM13/DES-IV RLA F.No.08/24/040/254/AM13 Lic.No.0810115889 dated 23.10.2012

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of comments from the Deptt. of C&PC(Chem. Div). The case may be re-listed for 16.10.2013.

Case No M-137 NC No.25/14 Dated 18.9.13	M/ s Shital Inds. (P) Ltd, F.No.01/83/507792/AM13/DES-IV RLA F.No.08/24/040/294/AM13 Lic.No.0810116620 dated 4.12.2012

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of comments from the Deptt. of C&PC(Chem. Div). The case may be re-listed for 16.10.2013.

Case No M-138 NC No.25/14 Dated 18.9.13	M/ s Shital Inds. (P) Ltd, F.No.01/83/50/519/AM13/DES-IV RLA F.No.05/24/040/175/AM13 Lic.No.0810114604 dated 28.08.2012

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of comments from the Deptt. of C&PC(Chem. Div). The case may be re-listed for 16.10.2013.

Case No M-139 NC No.25/14 Dated 18.9.13	M/ s Mahendra Kumar (Prop. Arunas Co.) F.No.01/83/50/532/AM13/DES-IV RLA F.No.07/24/040/117/AM13 Lic.No.0710089787 dated 19.07.2012

The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. 7/236/2013 dated 16.9.2013, Committee decided to approve the case, taking cue from SION K-65, as under:-

Export Item No..1: Printed Paper products made of White Coated paper – Printed Paper
Tags – 300 GSM

Quantity: 1 Kg

Import item:

S.No. of application	Item Description	Quantity recommended
1.	White Paper Tickets 2 Sided Coated Board – 300 GSM	1.075 Kg/Kg content in export
5.	Printer Ribbon 20 MM	1% of FOB value of export or as applied for whichever is less

Export Item No.2: Printed Paper products Sticker White Paper Two Colour Semi
Glossy (Adhesive) – 90 GSM

Quantity: 1 Kg

Import item:

S.No. of application	Item Description	Quantity recommended
3.	White Paper 2 Colour Semi Gloss – 90 GSM	1.075 Kg/Kg content in export
4.	Printer Ribbon 75 MM	1% of FOB value of export or as applied for whichever is less

Export Item No.3: Printed Paper products Stickers White (Adhesive) – 90 GSM

Quantity: 1 Kg

Import item:

S.No. of application	Item Description	Quantity recommended
2.	White Paper Adhesive – 90 GSM	1.075 Kg/Kg content in export
6.	Printer Ribbon 34 MM	1% of FOB value of export or as applied for whichever is less

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-140 NC No.25/14 Dated 18.9.13	M/ s Ajanta Offset & Packaging Ltd, F.No.01/87/50/218/AM07/DES-IV RLA F.No.05/24/040/82/AM07 Lic.No.0510183303 dated 25.05.2006

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 13.5.2013 issued by DIPP. Reminder to be issued by TA. The case is re-listed for 16.10.2013.

Case No M-141 NC No.25/14 Dated 18.9.13	M/s Baroda Textile Effects Pvt. Limited, Baroda F.No. 01/83/50/764/AM12/DES-IV/Pt. RLA 34//24/040/202/AM12 Lic No. 3410032681 dated 22.12.2011

Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 16.10.2013.

Case No M-142 NC No.25/14 Dated 18.9.13	M/ s Hindustan Platinum (P) Ltd, Mumbai F.No.01/83/50/309/AM13/DES-IV RLA F.No.03/94/040/0081/AM13 Lic.No.0310697840 dated 7.6.2012

The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 3.9.2013, Committee decided to approve the case as under:-

Export Item No.: Palladium Alloy Gauzes/Palladium Alloy Catchment Gauzes/
Palladium Alloy Getter Gauzes (Containing Palladium 95% i.e.
25.0002 Kg in export item)

Quantity: 26.316 Kg

Import item:

S.No. of application	Item Description	Quantity recommended
1.	Palladium	25.3237 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-143 NC No.25/14 Dated 18.9.13	M/ s Hindustan Platinum (P) Ltd, Mumbai F.No.01/83/50/582/AM/12-DES-IV RLA F.No.03/94/040/426/AM13 Lic.No.0310648356 dated 12.8.2011

The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 3.9.2013, Committee decided to approve the case as under:-

Export Item No.: Palladium / Nickel Alloy Catchment Gauzes with Fe/Cr/Al Alloy
Separator Screen tracked together as Pre-tacked Corrugated
Catchment System (Containing Palladium 10.896 Kg in alloy
Catchment gauzes)

Quantity: 39.637 Kg

Import item:

S.No. of application	Item Description	Quantity recommended
1.	Palladium	11.037 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-144 NC No.25/14 Dated 18.9.13	M/ s Chemocid Impex Pvt. Limited F.No. 01/83/50/735/AM12/DES-IV RLA No. 03/94/40/656/AM12 License No. 0310662542 dated 31.10.2011

Committee considered the case as per agenda and decided to defer the case for four weeks for re-examination of case by TA, C&PC (Chemicals). Re-listed for 16.10.2013.

Case No M-145 NC No.25/14 Dated 18.9.13	M/ s Review of SIONs F.No.01/83/171/162/AM14-DES-IV

The committee considered the case as per agenda and defer the case for one week as representative data of production and consumption has not been received from the EPCs. Committee decided to ask the concerned EPCs to furnish data by Monday i.e. 23.9.2013. Re-listed for 27.9.2013

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 25/83-ALC1/2013 **MEETING DATE** : 18.09.2013

1	**Case No.:3/21/83-ALC1/2013**	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00289/AM14/	RLA File :07/24/040/00252/AM11/	Lic.No/Date:0710074617 05.10.2010	Defer Date:16.10.2013
	Decision : As requested by TA, Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 16.10.2013.			

2	**Case No.:30/21/83-ALC1/2013**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00316/AM14/	RLA File :03/95/040/00870/AM11/	Lic.No/Date:0310613648 01.02.2011	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 11.9.2013. The case is re-listed for 16.10.2013.			

3	**Case No.:15/1/83-ALC1/2012**	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510518043 16.02.2012	Defer Date:16.10.2013
	Decision : Ministry of Mines had written to Department of Atomic Energy, on 27.05.2013. However, Department of Atomic Energy had written back to Mines informing that the items are not covered under '"prescribed substance" under the Atomic Energy Act, 1962 and they have no comments to offer. E-mail issued to M/o Mines on 1/8/2013. The case is re-listed for 16.10.2013.			

4	**Case No.:20/8/83-ALC1/2012**	Party Name:PUNE METAGRAPH	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:16.10.2013
	Decision : Email reminder to Addl. DGFT, CLA, issued on 8.7.2013 by DDG(DES-IV) for hard copy of application. Re-listed for 16.10.2013.			

5	**Case No.:1/13/83-ALC1/2013**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm vide E-mail dated 24.7.2013 issued by DDG (DES-IV). Reminder issued on 6.9.2013. The case is re-listed for 16.10.2013			

6	**Case No.:3/33/83-ALC1/2012**	Party Name:FUTURA CERAMICS PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00619/AM13/	RLA File :34/24/040/00123/AM13/	Lic.No/Date:3410035408 01.11.2012	Defer Date:16.10.2013
	Decision : Email reminder to Addl. DGFT (Chennai) to be sent for hard copy of application issued by DDG (DES-IV). DDG has to talk to RLA. Re-listed for 16.10.2013.			

7	**Case No.:40/47/83-ALC1/2012**	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. Committee noted that reply from the firm has been received by TA, and deferred the case for four weeks. Re-listed for 16.10.2013.			

8	**Case No.:36/5/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. The case is re-listed for 16.10.2013.			

9	**Case No.:13/40/83-ALC1/2012**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00750/AM13/	RLA File :03/95/040/00521/AM13/	Lic.No/Date:0310715358 21.11.2012	Defer Date:16.10.2013
	Decision : Email for Central Excise Data issued on 12.07.2013. Reminder to be sent to firm to furnish data within 15 days. Re-listed for 16.10.2013.			

10	**Case No.:1/37/83-ALC1/2012**	Party Name:KWALITY PHARMACEUTICALS PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00696/AM13/	RLA File :12/24/040/00003/AM13/	Lic.No/Date:1210008419 29.11.2012	Defer Date:16.10.2013
	Decision : Hard copy of application from RLA and firm called vide E-mail dated 14.6.2013. Reminder to be issued. The case is re-listed for 16.10.2013			

11	**Case No.:93/5/83-ALC1/2013**	Party Name:RUBAMIN LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00101/AM14/	RLA File :34/24/040/00200/AM13/	Lic.No/Date:3410035585 30.11.2012	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. Central Excise Data handed over to TA, C&PC(Chem Div) in the meeting on 26.8.2013. Comments awaited. Re-listed on 16.10.2013.			

12	**Case No.:87/5/83-ALC1/2013**	Party Name:ADARSHA SPECIALITY CHEMICALS PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**
	HQ File :01/83/050/00095/AM14/	RLA File :07/24/040/00249/AM13/	Lic.No/Date:0710092280 05.12.2012	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 6.9.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 16.10.2013.			

	Case No.:25/47/83-ALC1/2012	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status:Case Deferred**

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13	HQ File :01/83/050/00859/AM13/	RLA File :05/23/040/00409/AM13/	Lic.No/Date:0510542817 09.01.2013	Defer Date:16.10.2013
	Decision : Hard Copy sent to PC Division on 21.3.2013. Comments awaited. Re-listed for 16.10.2013.			
14	**Case No.:35/5/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00043/AM14/	RLA File :03/94/040/00909/AM13/	Lic.No/Date:0310721738 22.01.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
15	**Case No.:25/5/83-ALC1/2013**	Party Name:KIM CHEMICALS LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00033/AM14/	RLA File :03/94/040/00901/AM13/	Lic.No/Date:0310722017 24.01.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
16	**Case No.:8/5/83-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00016/AM14/	RLA File :03/94/040/00925/AM13/	Lic.No/Date:0310722999 05.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 2.9.2013. The case is re-listed for 16.10.2013.			
17	**Case No.:11/5/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00019/AM14/	RLA File :03/94/040/00921/AM13/	Lic.No/Date:0310722988 05.02.2013	Defer Date:16.10.2013
	Decision :D/L dated 25.3.2013 issued by Deptt. of C&PC(Chem.Div). Reminder to be issued by TA. Re-listed for 16.10.2013.			
18	**Case No.:7/5/83-ALC1/2013**	Party Name:BANKIM PLAST PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00015/AM14/	RLA File :03/94/040/00946/AM13/	Lic.No/Date:0310723232 07.02.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 2.9.2013. Comments awaited. The case is re-listed for 16.10.2013.			
19	**Case No.:5/5/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 2.8.2013. The case is re-listed for 16.10.2013.			
20	**Case No.:18/5/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00026/AM14/	RLA File :03/95/040/00821/AM13/	Lic.No/Date:0310723987 13.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
21	**Case No.:21/5/83-ALC1/2013**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00029/AM14/	RLA File :03/94/040/00960/AM13/	Lic.No/Date:0310723864 13.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L dated 6.8.2013. The Committee decided to defer consideration of the case for four weeks. Re-listed for 16.10.2013.			
22	**Case No.:6/5/83-ALC1/2013**	Party Name:DORF-KETAL CHEMICALS INDIA PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Rejected**
	HQ File :01/83/050/00014/AM14/	RLA File :03/94/040/00964/AM13/	Lic.No/Date:0310724203 14.02.2013	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not submitted Central Excise Data as called for vide letter dated 8/7/2013 followed by reminder dated 1.8.2013 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
23	**Case No.:46/5/83-ALC1/2013**	Party Name:PARAS POLYCOAT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00054/AM14/	RLA File :05/24/040/00430/AM13/	Lic.No/Date:0510546246 15.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm vide E-mail dated 14.6.2013. Reminder to be issued. The case is re-listed for 16.10.2013			
24	**Case No.:81/5/83-ALC1/2013**	Party Name:AMBITIOUS PENS PVT LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Approved**
	HQ File :01/83/050/00089/AM14/	RLA File :05/23/040/00462/AM13/	Lic.No/Date:0510546206 15.02.2013	Defer Date:

Decision : The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 18.9.2013, Committee decided to approve the case as under:-

Export Product: 18 KT Gold fountain Pen Nib (Total Net weight of 18 KT Gold Foundation Pen Nib is 281 gms)

Quantity: 500.00 Numbers

Import item:

S.No.	Item Description	Quantity recommended
1.	18 KT Gold blanks for making fountain Pen Nibs total net weight of 18 KT Gold Blanks IS 281 GMS.	Net to net

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

25	**Case No.:61/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00069/AM14/	RLA File :08/24/040/00400/AM13/	Lic.No/Date:0810118473 18.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. TA (C&PC) Chemicals to issue D/L for central excise data. E-mail for the same issued by this office on 6.9.2013. The case is re-listed for 16.10.2013.			
26	**Case No.:62/5/83-ALC1/2013**	Party Name:SRIRAM COMPOUNDS PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00070/AM14/	RLA File :05/24/040/00419/AM13/	Lic.No/Date:0510546349 18.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 23.7.2013 issued by DIPP. 2nd D/L issued by DIPP on 6.8.2013. The case is re-listed for 16.10.2013.			
27	**Case No.:64/5/83-ALC1/2013**	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Approved**
	HQ File :01/83/050/00072/AM14/	RLA File :07/24/040/00490/AM13/	Lic.No/Date:0710093752 18.02.2013	Defer Date:

Decision : The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 18.9.2013, Committee decided to approve the case as under:-

Export Product: As per application

Quantity: As per application

Import item:

S.No.	Item Description	Quantity recommended
1.	Relevant Plywood 2040 x 1220 x 6 MM (total 28994.520 SQM)	Net to net
2. and 4.	Relevant Pine wood 90 MM x 18 MM	Net to net
3.	Relevant Pine wood 90 MM x 75 MM	Net to net
5.	Steel Coil 0.75 MM or 0.80 MM	Net to net
6.	Steel Coil 0.40 MM or 0.45 MM	Net to net
7.	2.5 inch x 0.113" 15 deg coil wire collated nail ring shank	Net to net

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

28	**Case No.:13/5/83-ALC1/2013**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00021/AM14/	RLA File :03/95/040/00348/AM13/	Lic.No/Date:0310724589 19.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
29	**Case No.:80/5/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00088/AM14/	RLA File :05/23/040/00477/AM13/	Lic.No/Date:0510546443 19.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 3.9.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 16.10.2013.			
30	**Case No.:4/5/83-ALC1/2013**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00012/AM14/	RLA File :03/94/040/00250/AM13/	Lic.No/Date:0310724978 20.02.2013	Defer Date:16.10.2013
	Decision : Hard Copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
31	**Case No.:59/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. The case is re-listed for 16.10.2013.			
32	**Case No.:72/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00080/AM14/	RLA File :08/24/040/00399/AM13/	Lic.No/Date:0810118629 20.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. The case is re-listed for 16.10.2013.			
33	**Case No.:73/5/83-ALC1/2013**	Party Name:COLORANT LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:16.10.2013
	Decision : Hard Copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
34	**Case No.:79/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00087/AM14/	RLA File :08/24/040/00403/AM13/	Lic.No/Date:0810118721 21.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. The case is re-listed for 16.10.2013.			
35	**Case No.:78/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. The case is re-listed for 16.10.2013.			
36	**Case No.:84/5/83-ALC1/2013**	Party Name:GIRDHARS INTERNATIONAL PVT. LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Approved**
	HQ File :01/83/050/00092/AM14/	RLA File :05/23/040/00484/AM13/	Lic.No/Date:0510546919 21.02.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DC(MSME) vide their U.O.No.23(7)/2013-Chem dated 6.9.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Scented Candles (made from Paraffin and Palm Wax blend:	1 Kg	1. Paraffin Wax 2. Natural Wax (Palm wax blend) 3. Micro Wax 4. Fragrances 5. Wicks 6. Colour 7. UV Stabilizer (UV Sorb) 8. Vyber Chemical (VBER 103)	0.5700 Kg 0.3770 Kg 0.0230 Kg 0.0300 Kg (Subject to 20% of FOB value of export) 0.0020 Kg 0.0050 Kg 0.0060 Kg 0.0107 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

37	**Case No.:15/5/83-ALC1/2013**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
38	**Case No.:68/5/83-ALC1/2013**	Party Name:HANJIN CHEMICAL INDIA PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00076/AM14/	RLA File :05/23/040/00494/AM13/	Lic.No/Date:0510547198 22.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 16.10.2013.			
39	**Case No.:2/49/83-ALC1/2012**	Party Name:SOLAR CHEMFERTS PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00903/AM13/	RLA File :03/95/040/00863/AM13/	Lic.No/Date:0310725619 25.02.2013	Defer Date:16.10.2013
	Decision :D/L dated 18.4.2013 issued by Deptt. of C&PC(Chem.Div). Reminder dated 1.8.2013 issued by this office. Re-listed for 16.10.2013.			
40	**Case No.:60/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00068/AM14/	RLA File :08/24/040/00411/AM13/	Lic.No/Date:0810118792 25.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013.The case is re-listed for 16.10.2013.			
41	**Case No.:74/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00082/AM14/	RLA File :08/24/040/00415/AM13/	Lic.No/Date:0810118794 25.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013.The case is re-listed for 16.10.2013.			
42	**Case No.:82/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00090/AM14/	RLA File :08/24/040/00412/AM13/	Lic.No/Date:0810118793 25.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013.The case is re-listed for 16.10.2013.			
43	**Case No.:51/5/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:16.10.2013
	Decision : As requested by TA, Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 16.10.2013.			
44	**Case No.:92/5/83-ALC1/2013**	Party Name:RUBAMIN LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00100/AM14/	RLA File :34/24/040/00255/AM13/	Lic.No/Date:3410036283 27.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 30.8.2013. The case is re-listed for 16.10.2013			
45	**Case No.:5/17/83-ALC1/2013**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00178/AM14/	RLA File :05/23/040/00482/AM13/	Lic.No/Date:0510547601 27.02.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. Comments awaited. The case is re-listed for 16.10.2013.			
46	**Case No.:28/5/83-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00036/AM14/	RLA File :03/94/040/01014/AM13/	Lic.No/Date:0310726108 28.02.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 26.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
47	**Case No.:76/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00084/AM14/	RLA File :08/24/040/00420/AM13/	Lic.No/Date:0810118908 28.02.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 5.9.2013.The case is re-listed for 16.10.2013.			
48	**Case No.:47/5/83-ALC1/2013**	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00055/AM14/	RLA File :02/24/040/00185/AM13/	Lic.No/Date:0210187041 01.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 2.9.2013. The case is re-listed for 16.10.2013.			
49	**Case No.:44/5/83-ALC1/2013**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00052/AM14/	RLA File :03/95/040/00954/AM13/	Lic.No/Date:0310726621 04.03.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
50	**Case No.:52/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00060/AM14/	RLA File :08/24/040/00422/AM13/	Lic.No/Date:0810119017 05.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. The case is re-listed for 16.10.2013.			
51	**Case No.:24/5/83-ALC1/2013**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00032/AM14/	RLA File :03/95/040/00825/AM13/	Lic.No/Date:0310727321 07.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 5.9.2013. The case is re-listed for 16.10.2013.			
52	**Case No.:27/5/83-ALC1/2013**	Party Name:DUJODWALA PRODUCTS LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00035/AM14/	RLA File :03/94/040/01120/AM11/	Lic.No/Date:0310727328 07.03.2013	Defer Date:16.10.2013
	Decision : Committee noted D/L dated 2.8.2013 issued by Deptt. of C&PC(Chem.Div). Reply awaited from firm. Re-listed for 16.10.2013.			
53	**Case No.:33/5/83-ALC1/2013**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date:0310727299 07.03.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 10.7.2013. Comments awaited. The case is re-listed for 16.10.2013.			
54	**Case No.:37/5/83-ALC1/2013**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00045/AM14/	RLA File :03/95/040/00844/AM13/	Lic.No/Date:0310727317 07.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Email issued on 6.9.2013. The case is re-listed for 16.10.2013.			
55	**Case No.:41/5/83-ALC1/2013**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00049/AM14/	RLA File :03/95/040/00984/AM13/	Lic.No/Date:0310727419 08.03.2013	Defer Date:16.10.2013
	Decision :D/L dated 30.7.2013 issued by DIPP. Reminder dated 6.9.2013 issued by this office. The case is re-listed for 16.10.2013.			
56	**Case No.:70/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00078/AM14/	RLA File :08/24/040/00427/AM13/	Lic.No/Date:0810119168 08.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 1/8/2013 and 2nd Email issued on 6.9.2013. . The case is re-listed for 16.10.2013.			
57	**Case No.:93/17/83-ALC1/2013**	Party Name:JELL PHARMACEUTICALS PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00266/AM14/	RLA File :03/94/040/00989/AM13/	Lic.No/Date:0310727701	Defer Date:16.10.2013

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			11.03.2013	
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 16.10.2013			
58	**Case No.:31/5/83-ALC1/2013**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00039/AM14/	RLA File :03/94/040/00977/AM13/	Lic.No/Date:0310727830 12.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
59	**Case No.:42/5/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00050/AM14/	RLA File :03/95/040/00974/AM13/	Lic.No/Date:0310727826 12.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
60	**Case No.:50/5/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00058/AM14/	RLA File :08/24/040/00435/AM13/	Lic.No/Date:0810119294 12.03.2013	Defer Date:16.10.2013
	Decision :D/L dated 8.7.2013 issued by Deptt. of C&PC(PC Div). Reminder to be issued. The case is re-listed for 16.10.2013.			
61	**Case No.:56/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00064/AM14/	RLA File :08/24/040/00429/AM13/	Lic.No/Date:0810119298 12.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
62	**Case No.:58/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00066/AM14/	RLA File :08/24/040/00431/AM13/	Lic.No/Date:0810119297 12.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
63	**Case No.:43/5/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00051/AM14/	RLA File :03/95/040/00674/AM13/	Lic.No/Date:0310727964 13.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
64	**Case No.:32/5/83-ALC1/2013**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00040/AM14/	RLA File :03/94/040/01037/AM13/	Lic.No/Date:0310728283 15.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The case is re-listed for 16.10.2013.			
65	**Case No.:28/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
66	**Case No.:29/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 16.10.2013.			
67	**Case No.:55/5/83-ALC1/2013**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Approved**
	HQ File :01/83/050/00063/AM14/	RLA File :02/24/040/00203/AM13/	Lic.No/Date:0210188006 25.03.2013	Defer Date:

Decision : The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 18.9.2013, Committee decided to approve the case as under:-

Export Product: Combination Packing Set (made out of expanded graphite yarn and sheet)

Quantity: 1 Kg

Import item:

S.No.	Item Description	Quantity recommended
1.	Expanded Graphite yarn (Reinforced with inconel wire and glass fibre without cotton fibre) 2 gm/metre	1.02 Kg/kg content in export product
2.	Graphite Sheet Density 0.7 gm/cc	1.02 Kg/kg content in export product

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

68	**Case No.:86/17/83-ALC1/2013**	Party Name:CALIBRE CHEMICALS PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00259/AM14/	RLA File :03/94/040/00301/AM13/	Lic.No/Date:0310729492 25.03.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. Comments awaited. The case is re-listed for 16.10.2013.			
69	**Case No.:85/5/83-ALC1/2013**	Party Name:RISHI CHEMICAL WORKS PVT LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00093/AM14/	RLA File :02/24/040/00206/AM13/	Lic.No/Date:0210188050 26.03.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC Div) on 29.7.2013. The case is re-listed for 16.10.2013.			
70	**Case No.:29/17/83-ALC1/2013**	Party Name:ITC LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00202/AM14/	RLA File :09/24/040/00524/AM13/	Lic.No/Date:0910055573 27.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 16.10.2013			
71	**Case No.:30/17/83-ALC1/2013**	Party Name:ITC LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00203/AM14/	RLA File :09/24/040/00522/AM13/	Lic.No/Date:0910055576 27.03.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 2.9.2013. The case is re-listed for 16.10.2013.			
72	**Case No.:3/17/83-ALC1/2013**	Party Name:SATYAM POLY PLAST	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00176/AM14/	RLA File :13/24/040/00054/AM13/	Lic.No/Date:1310042625 01.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(PC.Div). The case is re-listed for 16.10.2013.			
73	**Case No.:97/17/83-ALC1/2013**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00270/AM14/	RLA File :03/95/040/00982/AM13/	Lic.No/Date:0310729961 01.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 19.8.2013. The case is re-listed for 16.10.2013.			
74	**Case No.:8/17/83-ALC1/2013**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00181/AM14/	RLA File :09/24/040/00612/AM13/	Lic.No/Date:0910055650 02.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 16.10.2013.			
75	**Case No.:71/5/83-ALC1/2013**	Party Name:FUSO GLASS INDIA PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00079/AM14/	RLA File :04/24/040/00148/AM13/	Lic.No/Date:0410144670 03.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 16.10.2013.			
76	**Case No.:79/17/83-ALC1/2013**	Party Name:K.V.FIRE CHEMICALS (I)PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00252/AM14/	RLA File :03/94/040/00983/AM13/	Lic.No/Date:0310730612 05.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 27.8.2013. The case is re-listed for 16.10.2013.			
77	**Case No.:80/17/83-ALC1/2013**	Party Name:BANKIM PLAST PVT LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00253/AM14/	RLA File :03/94/040/01137/AM13/	Lic.No/Date:0310731053 10.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 23.8.2013. The case is re-listed for 16.10.2013.			
78	**Case No.:4/17/83-ALC1/2013**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00177/AM14/	RLA File :31/83/040/00006/AM14/	Lic.No/Date:3110057928 15.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 16.10.2013.			
79	**Case No.:6/17/83-ALC1/2013**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00179/AM14/	RLA File :31/83/040/00007/AM14/	Lic.No/Date:3110057931 16.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 18.9.2013 issued by DIPP. The case is re-listed for 16.10.2013.			
80	**Case No.:7/17/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 27.8.2013. The case is re-listed for 16.10.2013.			
81	**Case No.:37/17/83-ALC1/2013**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00210/AM14/	RLA File :09/24/040/00003/AM14/	Lic.No/Date:0910055775 17.04.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 21.8.2013. Comments awaited. The case is re-listed for 16.10.2013.			
82	**Case No.:72/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 6.9.2013. Comments awaited. The case is re-listed for 16.10.2013.			
83	**Case No.:73/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00246/AM14/	RLA File :06/24/040/00005/AM14/	Lic.No/Date:0610031938 10.05.2013	Defer Date:16.10.2013
	Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 6.9.2013. Comments awaited. The case is re-listed for 16.10.2013.			
84	**Case No.:1/25/83-ALC1/2013**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00322/AM14/	RLA File :03/95/040/00395/AM14/	Lic.No/Date:0310748369 04.09.2013	Defer Date:16.10.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 16.10.2013			
85	**Case No.:2/25/83-ALC1/2013**	Party Name:UNIVERSAL OLEORESINS	Meet No/Date:25/83-ALC1/2013 18.09.2013	**Status :Case Deferred**
	HQ File :01/83/050/00323/AM14/	RLA File :10/24/040/00013/AM14/	Lic.No/Date:1010054747 12.09.2013	Defer Date:16.10.2013
	Decision : Not listed in this agenda. Re-listed for 16.10.2013.			

Date:30.09.2013
Place:New Delhi

Daya Shankar
Dy. Director General of Foreign Trade

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